

## BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(Sixtieth Report)

(Presented on 2-11-1988)

The Business Advisory Committee held a sitting on Wednesday, the 2nd November, 1988.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

- (1) Discussion on the Resolution seeking continuance in force of the Proclamation issued in respect of the State of Punjab. 4 hours
- (2) The Forest (Conservation) Amendment Bill, 1988, as passed by Rajya Sabha. 2 hours  
(Consideration and passing)
- (3) The Punjab Pre-emption (Chandigarh and Delhi Repeal) Bill, 1988, as passed by Rajya Sabha. 1 hour  
(Consideration and passing)
- (4) The Banking Public Financial Institutions and Negotiable Instruments Laws (Amendment) Bill, 1988. 3 hours  
(Consideration and passing)

3. The Committee also recommend that discussion under Rule 193 on the demands of farmers and agricultural labour may be taken up on Thursday, the 3rd November, 1988 immediately after adoption of the Statutory Resolution relating to the State of Punjab.

NEW DELHI;  
November 2, 1988  
Kartika 11, 1910 (Saka)

BAL RAM JAKHAR,  
Chairman,  
Business Advisory Committee.